

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

56

C.P. No. 29/(MAH)/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017

NAME OF THE PARTIES: M/s. Gansons Limited.

SECTION OF THE COMPANIES ACT: 14(1) of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
4 -	Mindufi Mindufi i/b S-D. Isray	Mindufi Mindufi	Adv for Intervenor
	Mr. Rahul Oak. with Siddhesh Shetye	Advocate Petitioner.	Petitioner Adv for Intervenor Shetye

ORDER

CP 29/14(1)/NCLT/MB/MAH/2016

At request of the parties, list this matter on 17.7.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)